

**APPELLATE TRIBUNAL FOR ELECTRICITY**  
**Core-4, 7<sup>th</sup> Floor, SCOPE Complex, Lodhi Road**  
**New Delhi – 110003**

[www.aptel.gov.in](http://www.aptel.gov.in)

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**CIRCULAR**

Date : 08.04.2016

Government of India, Ministry of Personnel, Public Grievances and Pensions (Department of Personnel and Training) vide O.M. No. 12/2/2016-JCA-2 dated 21<sup>st</sup> March, 2016 has declared 14<sup>th</sup> April, 2016 (Thursday), as a closed holiday on account of the Birthday of Dr. B. R. Ambedkar for all Central Government Offices including Industrial Establishments throughout India.

Accordingly, Hon'ble Chairperson has ordered that Appellate Tribunal for Electricity (APTEL) shall remain closed on account of Dr.B.R. Ambedkar birthday on 14 April, 2016 (Thursday).

As per oral directions of Hon'ble Judicial Member, the next date of hearing for the matters posted on 14.04.2016 shall be on 09.05.2016 in Court -II. All the advocates be informed accordingly.

**(Registrar)**

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1. The Director, Administration
2. All the Notice Boards of the Tribunal
3. All the PPS/PS to Hon'ble Judicial Members/Members for submission of this circular before the Hon'ble Members for information
4. Bar Room of APTEL
5. APTEL Website